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tier on account of boarding and on liqubr consumed, if any; and the actual entitlement of the officials included in the Party?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURTSM (SHRI JAGDISH TYTLER): (a) and (b) At the invitation of Indian Airlines, the Minister of State for Civil Aviation accompanied by his P.S. and the Secretary, Civil Aviation, visited Bombay for attending the meeting of the Regional Advisory Committee, Western Region. The total expenditure incurred in respect of the MOS(CA) and the officials accompanying him for the R.A.C. meeting was Rs. 9082.55 paise and not Rs. 25,000|-. The details are as follows: —

S. No.	Name	Boarding and Tel. Charges	Lodging	Total	Rema'ks
		(Rs)	(Rs)	(Rs)	
1.	Shri Jagdish Tytler MOS for C, A.	1618 05	2262.00	3880.05	for 2 days
2.	Shri R.Talwar P.S. to Minister	1679.60	2262.00	3941•60	For 2 days
3. I tion	Dr. S.S, Sldhu, Secy. Ministry of Civil Avia	129.90	113100	1260 90	For day

(i) The concessional room tariff of Rs. 1040 per day excluding taxes was paid to Hotel Oberoi Towers in respect of each room.

(ii) Guests of Indian Airlines are provided full boarding and lodging including incidental expenses at its cost and the same facility was extended to the Minister & his Private Secretary and the Secretary, Civil Aviation.

Since the party availed of hospitality offered by Indian Airlines, the question of entitlement for boarding and lodging does not arise.

Reservation, of Scheduled Tribes in Delhi University

2941 SHRI DURGA PRASAD JAMUDA SHRI TRIDIB CHAUDHURI SHRI PRITHIBI MAJHI: 3427.55 5655.00 9082-55

SHRI DHULESHWAR MEENA: SHRI SOHAN LAL DHUSIYA: SHRI AJIT,P. K. JOGI

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the policy of Government in connection with the filling up of the posts in requisite percentage by the candidates of Scheduled Tribes is also applicable to the Delhi University;

(b) if so, what are the reasons for which the Delhi University has not filled up even 7-112 per cent of the vacancies reserved for Scheduled Tribes during the last forty years; and

(c) if so, what action Government have taken or propose to take So that the said policy Is complied with?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) (a) to (c) According to the information furnished by the University of Delhi, the University has adopted the Government policy for reservation for SC & ST for appointments to the non-teaching posts. For teaching posts, the UGC guidelines provide for reservation in appointments upto the level of lecturers/assistant professors only. According to the criteria adopted by the University, all candidates belonging to SC & ST who fulfil the minimum qualifications prescribed for tha post of lecturer should be invited for interview and preference should be given to such candidates other things being equal. The main reason given by the University for not filling the vacancies reserved upto the prescribed percentage of 7' 1|2 per cent for ST is non-availability of suitable ST candidates possessing the prescribed educational qualifications and experience.

The University Grants Commission and Government have been impressing upon the University from time to time to ensure that the Government/ UGC guidelines for reservation for SC & ST are observed strictly.

Review for the double timing system in C.G.H.S.

2942. SHRI SURESH PACHOURI: Win the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal under Government's consideration to review the Single timing system in the C.G.H.S: dispensaries in Delhi consequent upon the large number of representation from Central Government Employees Welfare Associations;

(b) whether it is also a fact that there are still double timings system (i.e. morning and evening) in some of dispensaries in Delhi; if so, what are

the names of such dispensaries;

to Questions

(c) whether Government are aware that single timing system in C.G.H-S. dispensaries causing great hardship to a large number of Central Govern ment employees;

(d) what are the reasons for this type of discrimination among the beneficiaries of the different locality in Delhi; and

(e) by when Government propose to start double tunings system in all the dispensaries in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FA MILY WELFARE (KUMARI SAROJ KHAPARDE) (a) Yes, Sir.

(b) No, Sir. However the following

11 dispensaries are functioning for 12 hours in two continuous shifts of 6 hours each; —

- 1. K. Camp.
- 2. Shahdara.
- 3. G. K. G.
- 4. Janakpuri-I.
- 5. Shakurbasti.
- 6. Rajpur Koad.
- 7. R. K. Puram-I.
- 8. Wellesly Road.
- 9. Timarpur.
- 10. Srinivaspuri.
- 11. M. B. Road.

(c) Some complaints have been re ceived.

(d) Prior to the changing to the single shift system the dispensaries mentioned in answer to (b) above, were functioning for 12 hours in two continuous shifts of 6 hours each on trial basis. As these dispensaries were already functioning in two continuous shifts of 6 hours each it was decided not to disturb the working of these dispensaries.

(e) The matter is under review.